

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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लद्दाख, 29 जून, 2026
LADAKH, MONDAY, JUNE, 29, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

NOTIFICATION

Ladakh, the 29th of June, 2026

S.O. 211 .— In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, read with Notification S.O 282(E) dated 21.01.2020, issued by the Ministry of Home Affairs, Government of India, the Lieutenant Governor of Union territory of Ladakh hereby makes the following rules further to amend the Union territory of Ladakh Motor Vehicle Department (Subordinate) Service Recruitment Rules, 2021, notified vide S.O. 19 dated 19.06.2021, namely:-

1. Short title and commencement. — (1) These rules may be called the **Union territory of Ladakh Motor Vehicle Department (Subordinate) Services Recruitment (Amendment) Rules, 2026.**

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Amendment of Schedule- I.— For **Schedule-I** appended to the Union territory of Ladakh Motor Vehicle Department (Subordinate) Service Recruitment Rules, 2021, the following Schedule shall be substituted, namely:-

“SCHEDULE -I”

S.No.	Designation of the Post	Pay Level & Structure	No. of posts
1.	Section Officer	Level-I-7 (44900-142400)	01
2.	Assistant Accounts Officer	Level-I-7 (44900-142400)	01
3.	Associate Law Officer	Level-6E (35900-113500)	01
4.	Motor Vehicle Inspector	Level-6D (35800-113200)	04
5.	Head Assistant	Level-6B (35600-112800)	01
6.	Accountant	Level-6B (35600-112800)	01
7.	Statistical Assistant	Level-6B (35600-112800)	02
8.	Senior Assistant	Level-5 (29200-92300)	01
9.	Accounts Assistant	Level-5 (29200-92300)	01
10.	Junior Assistant	Level-4 (25500-81100)	03
11.	Driver Grade-II/Motor Vehicle Traffic Assistant	Level-2 (19900-63200)	02
12.	Orderly	Level-SL 1 (14800-47100)	04
		Total	22

3. Amendment of Schedule-II(D).— In Schedule-II(D), for “Legal Assistant” substitute “Associate Law Officer”.

By order and in the name of the Lieutenant Governor (Administrator), Union territory of Ladakh.

Sd/-
(Rahul Sharma) IAS,
Administrative Secretary,
Transport Department.

Copy to the:

1. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
2. All Administrative Secretaries, UT of Ladakh.

3. Director General of Police, UT of Ladakh.
4. All Deputy Commissioners, UT of Ladakh.
5. All HoDs/Directors, UT of Ladakh.
6. Regional Transport Officer, UT of Ladakh.
7. Joint Director, Information, UT of Ladakh.
8. State Informatics Officer, UT of Ladakh for uploading/publication of the notification on the official website/gazette.
9. Private Secretary to the Hon'ble Lieutenant Governor, UT of Ladakh for kind information of Hon'ble Lieutenant Governor.
10. OSD to the Chief Secretary, UT of Ladakh, for information of the Chief Secretary.
11. Private Secretary to the Hon'ble Chief Executive Councillor, LAHDC, Kargil for information of the Hon'ble CEC.
12. PA to the Administrative Secretary, Transport Department for information of the Administrative Secretary.
13. Order/e-file.

(Dr. Mohammad Usman Khan) JKAS,
Additional Secretary,
Transport Department.
Dated:29.06.2026

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